

**IN THE INCOME TAX APPELLATE TRIBUNAL  
“C” BENCH : BANGALORE**

BEFORE SHRI GEORGE GEORGE K., VICE PRESIDENT  
AND  
SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER

ITA No.160/Bang/2024
Assessment year : 2018-19

Malnad Credit Co-operative Society Ltd., Pappanagar, Sagar Road, 2 <sup>nd</sup> Cross, Shivamogga – 577 204. <b>PAN: AABAM 1629H</b>	Vs.	The Income Tax Officer, Ward 1 & TPS, Shivamogga.
APPELLANT		RESPONDENT

Appellant by	:	Ms. Sreeraksha, AR
Respondent by	:	Shri Parithivel V., Jt.CIT(DR)(ITAT), Bengaluru.

Date of hearing	:	20.05.2024
Date of Pronouncement	:	20.05.2024

**ORDER**

*Per Laxmi Prasad Sahu, Accountant Member*

This appeal is filed by the assessee against the order dated 29.11.2023 of the CIT(Appeals), National Faceless Appeal Centre, Delhi [NFAC], for the AY 2018-19.

2. At the time of hearing the Id. AR for the assessee submitted letter dated 17.5.2024 enclosing Memo of the assessee withdrawing the

appeal dated 13.5.2024. The Id. DR had no objection. Accordingly the appeal of the assessee is dismissed as withdrawn.

Pronounced in the open court on this 20<sup>th</sup> day of May, 2024.

Sd/-  
( GEORGE GEORGE K. )  
VICE PRESIDENT

Sd/-  
(LAXMI PRASAD SAHU )  
ACCOUNTANT MEMBER

Bangalore,  
Dated, the 20<sup>th</sup> May, 2024.

*/Desai S Murthy /*

Copy to:

1. Appellant
2. Respondent
3. Pr. CIT
4. CIT(A)
5. DR, ITAT, Bangalore.

By order

Assistant Registrar  
ITAT, Bangalore.